

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.104
New IA-2513/2023
In
IB-900(ND)/2020

IN THE MATTER OF:

P.R rolling Mills Pvt Ltd

Vs

Hema Engineering Industries Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Dr. Farrukh Khan, Advocate & Adv. Yashi Sharma

For the Respondent

: Ms. Tanya Hasija, Advocate.

ORDER

New IA-2513/2023:-

Heard the submissions made by Dr. Farrukh Khan, Learned Counsel appearing for the Applicant.

Ms. Tanya Hasija, Learned Counsel appearing for the Respondent accepts notice. The Applicant is directed to serve a copy of this application to the Respondent and file proof of service along with an affidavit within one week. The Respondent is directed to file its reply affidavit within one week.

List the matter on **01.06.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)